

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

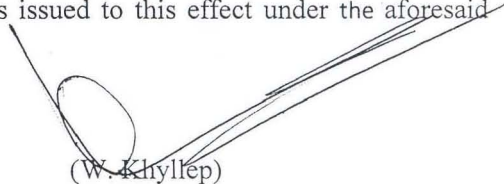
ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 3rd May, 2018.

No. LJ(A) 77/2000/Pt.I/39 – For the purpose of the Rules for the Administration of Justice and Police in the Khasi and Jaintia Hills, 1937 and of the Khasi Syiemship (Administration of Justice) Order, 1950, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to confer the Judicial Officers, Jowai, West Jaintia Hills District with powers of the Assistants to Deputy Commissioner, West Jaintia Hills District and further under rule 17 and paragraph 4(2) of the aforesaid rules and orders, invest the officers with the powers of the Judicial Magistrate of the First Class as defined in the Code of Criminal Procedure, 1973 within the West Jaintia Hills District with effect from the date of joining.

This supersedes all earlier notifications issued to this effect under the aforesaid provisions within the West Jaintia Hills District.



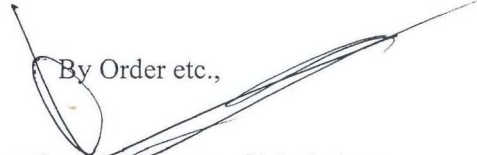
(W. Khyllép)
Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 77/2000/Pt.I/39-A

Dated, Shillong the 3rd May, 2018.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Minister, Law for information of Hon'ble Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate General, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his notification No. HCM/II/184/2015/709-A dated 05.03.2018.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. The District & Sessions Judge, Jowai.
8. The Judicial Magistrate 1st Class, West Jaintia Hills District, Jowai.
9. The Superintendent of Police (CBI/ACB), Jowai.
10. The Superintendent of Police, West Jaintia Hills District, Jowai.
11. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
12. Government Pleader/ Public Prosecutor, Jowai.
13. Home (Police) Department).
14. The Treasury Officer, Jowai.
15. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
16. All Deputy Commissioners.
17. Personnel (A) Department.
18. Law (B) Department.
19. Personal file of the officer.
- ✓ 20. DEO, Law Department.
21. Guard file.



By Order etc.,
Secretary to the Government of Meghalaya,
Law Department.